

(b) what is the actual percentage of export duty on a Kg. of processed Mica (raw Mica) in the terms of condenser films exported as fabricated mica parts;

(c) is this duty not inhibiting exports of fabricated mica components; and

(d) what Government propose to do in the matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The export duty on three categories of condenser films being exported is as given below:

(i) Processed mica condenser of grade No. 2 and grades superior thereto.—30 per cent *ad-valorem*.

(ii) Processed mica condenser films of all grades other than those specified in S. No. (i) above.—20 per cent *ad-valorem*.

(iii) Fabricated condenser films.—10 per cent *ad-valorem*.

(c) No, Sir.

(d) Does not arise.

Money invested by L.I.C. and U.T.I. in Oil Companies

7450. SHRI ARIF MOHD. KHAN: Will the Minister of FINANCE be pleased to state:

(a) the total amount of money invested in Oil Companies by the Life Insurance Corporation and Unit Trust of India till May 1980, respectively; and

(b) whether Government are contemplating a ceiling on such investments; and if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Up to the end of May, 1980, loans totalling

Rs. 205 crores and Rs. 15 crores were provided by the L. I. C. and the U. T. I. respectively to oil companies on a short term basis.

(b) Government have not received any further request from the oil companies and, therefore, the question of placing a limit does not arise at present.

Purchase of aviation fuel by Delhi Flying Club

7451. SHRIMATI KISHORI SINHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Delhi Flying Club had bought aviation fuel in a large quantity on June 6 or there about;

(b) if so, whether it was ensured that it had storage capacity for so much fuel;

(c) if not, where was this fuel stored; and

(d) was the fuel supplied at the new price that prevailed from June 8 or at the old price?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) In June, 1980 Delhi Flying Club had uplifted fuel as under:

2.6.80	1000 litres
7.6.80	4000 litres
8.6.80	2000 litres
11.6.80	4000 litres
18.6.80	5000 litres

(b) Yes, Sir.

(c) Does not arise.

(d) There had been no increase in the price of aviation gas on 8th June, 1980.